

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5608
ANSWERED ON:29.04.2010
AUDIT BY CAG
Khaire Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Audit by CAG had raised objections regarding overstatement of profits and expenditure by Oil and Natural Gas Corporation (ONGC) during the previous year;
- (b) if so, the reasons therefor;
- (c) whether the ONGC has brought about any improvements in the same after that; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a): Comptroller and Auditor General (CAG) had not raised any observation regarding overstatement of profits and overstatement of expenditure by Oil and Natural Gas Corporation Limited (ONGC) during the previous year. ONGC has received 'NIL' comments from CAG during last three years i.e. 2008-09, 2007-08 and 2006-07.
- (b) to (d): Does not arise in view of (a) above.